

Promotion Chances of SC/ST in Guntakal Division

1361. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some officials belonging to Scheduled Castes and Tribes or officers from reserved quota have lost chances of promotion because of the merger of Guntakal Division with South Central Railway in October, 1977; and

(b) if so, the number of persons who lost their promotion prospects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). To avoid staff being affected consequent on the merger of Guntakal Division with the South Central Railway, an opportunity was given to the Railway servants concerned to exercise an option for remaining on the Southern Railway or on the South Central Railway. No representation has been received from any Gazetted officer or non-gazetted staff belonging to Scheduled Castes/Scheduled Tribes working on the South Central Railway of having lost the chances of promotion due to merger of Guntakal Division with the South Central Railway.

Nadikudi-Bibinagar Railway Line

1362. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work of Nadikudi-Bibinagar railway line is being done;

(b) if so, the amount spent so far;

(c) the amount allotted this year; and

(d) the time it will take to complete the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Work on the Bibinagar-Nalgonda section which

constitutes the first phase of the Nadikudi-Bibinagar railway line project is in progress.

(b) About Rs. 2 crores.

(c) Rs. 1 crore.

(d) No target date has been fixed for completion of the entire project so far, and it would depend upon the availability of funds from year to year.

Final decision for location of fertilizer plant in Maharashtra

1363. SHRI D. D. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a final decision has been taken for location of the proposed fertiliser plant in Maharashtra based on Bombay High gas; and

(b) if so, what was the report of the experts committee in this regard and if the Government has differed from the experts recommendations thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). A Task Force of the National Committee on Environmental Planning and Coordination (NCEPC) under the Chairmanship of Dr. A. K. Ganguli, Director, Chemical Group BARC, Trombay was constituted by the Department of Science and Technology to examine the environmental impact of the proposed large sized fertilizer plant based on gas from Bombay High on different possible locations with a view to selecting a suitable location. The Task Force submitted its report in middle of April, 1978 recommending Tarapur for the location of the project. Since, however, the Government of Maharashtra did not favour Tarapur as a location, the Task Force was requested to again

examine the environmental impact on certain other locations south of Bombay suggested by the Government of Maharashtra.

The Government of Maharashtra suggested the following five sites viz:

1. Thal-Vaishet
2. Usar-Kune
3. Sogaon
4. Vadavali
5. Divi-Parangi

The Task Force submitted their second report on 31-5-1978 and ruled out Usar, Sogaon, Vadavali and Divi-Parangi as unsuitable for locating the fertilizer projects. The Task Force once again recommended Tarapur as a suitable location in preference to Mandwa and Thal-Vaishet.

After a careful consideration of the second report of the Task Force, the Government of Maharashtra have categorically recommended that the fertilizer projects should be located at Thal-Vaishet.

Government will take a decision soon about the location of the project in the light of the recommendations made by the Task Force and the views of the Maharashtra State Government.

Complaints regarding entries of unauthorised persons into reserved coaches

1364. SHRI D. D. DESAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether sleeper coach passengers have complained about unauthorised entry of unreserved passengers and railway employees in these coaches even during night journeys;

(b) whether it is a fact that conductors in these coaches do not often attend to their duties resulting in inconvenience to passengers; and

(c) what steps have the Railways taken to ensure presence of conductors in the sleeper coaches particularly

at night and prevent entry of unauthorised persons including railway employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Cases of commuters entering sleeper coaches around metropolitan cities and important stations, have come to the notice of the Railway Administration.

(b) and (c). Staff manning sleeper coaches have instructions to ensure that unauthorised passengers do not enter the sleeper coaches. At times, however, it becomes difficult to control such passengers. Surprise checks are conducted and unauthorised passengers travelling in these coaches are dealt with as per rules. Cases of deliberate negligence on the part of staff manning sleeper coaches are viewed seriously and appropriate action taken against them.

29 डाउन तथा 30 अप बम्बई-हावड़ा रेलगाड़ियों में भोजन-यान उपलब्ध कराने का प्रस्ताव

1365. श्री लक्ष्मण राव मानकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 29 डाउन तथा 30 अप बम्बई-हावड़ा रेल गाड़ियों में यद्यपि ये गाड़ियां काफी लम्बी दूरी तय करती हैं, भोजन-यान नहीं लगाया जाता है ; और

(ख) इन गाड़ियों में भोजन-यान की व्यवस्था करने के लिए क्या प्रयास किए जा रहे हैं ?

रेल मन्त्रालय में राज्य मन्त्री (श्री शिव नारायण) : (क) जी हां ।

(ख) इस गाड़ी से यात्रा करने वाले यात्रियों की खान-पान सम्बन्धी मांगों को मार्गवर्ती स्थैतिक खान-पान स्थापनाओं द्वारा संतोषजनक ढंग से पूरा किया जाता है । इसलिए इस गाड़ी में भोजन-यान की व्यवस्था करने का कोई प्रस्ताव नहीं है ।